NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

S.No.

: 397/398

1. Growel. V

Name (in Capital)

Represented by

Signature

For RAMANIESITANKAR. RESPONDENTS.

PI, R3-R6.

P. V.P. Saivil.

2. T.v.P. Saivil.

Petivin

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms V Gowri, counsel for R1, R3 to R6 present. Both the counsels submitted that settlement talks are in progress and sought time for reporting the outcome of the same. Time extended at request. Put up on 25.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)